

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:6900
ANSWERED ON:17.05.2012
RESERVATION TO SC ST OBC MINORITY
Yadav Shri Hukumdeo Narayan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any survey has been made by the Government to ascertain the reservation provided to the SC, ST, OBC, religious minorities and women in the Panel of Advocates constituted by the Boards of PSUs, Banks, Finance Department and Law Department;
- (b) if so, the details thereof; and
- (c) the measures being taken to ensure that justice and civil rights are equally available to all?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (c) The information is being collected and will be laid on the Table of the House.